

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 3 in Civil Appeal No.4003 of 2001@@
CC

VIKAS DESHPANDE

Appellant (s)

VERSUS

BAR COUNCIL OF INDIA & ORS.

Respondent (s)

(With Appln(s). for early hearing and office report)

Date : 02/11/2001 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) In-person

For Respondent (s) Mr. V.B. Joshi,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J

No orders.

(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master